

Motion moved:

“That the respective Supplementary sums not exceeding the amounts on Revenue Account and Capital Account shown in the third column of the Order Paper be granted to the President out of the Consolidated Fund of the State of Assam to defray the charges that will come in course of payment during the year ending the 31st day of March, 1982, in respect of heads of demands entered in the second column thereof—

Demand Nos. 26, 30, 55 and 63.”

Supplementary Demands for Grants (Assam) 1981-82 submitted to the vote of Lok Sabha

No. of Demand	Name of Demand	Amount of Demand for Grant submitted to the vote of the House	
		Revenue Rs.	Capital Rs.
1	2	3	
26.	Administrative Training	2,34,000	—
30.	State Lotteries	4,31,000	—
55.	Agriculture	10,00,000	—
63.	Industries	—	37,50,000

15.00 hrs.

MR. DEPUTY-SPEAKER : Now, Mr. Somnath Chatterjee to speak.

SHRI SOMNATH CHATTERJEE (Jadavpur): Sir, so far as this Resolution is concerned, it seeks to extend the draconian law against the workers in Assam. I oppose this Resolution.

MR. DEPUTY-SPEAKER : Mr. Somnath Chatterjee, you may continue your speech afterwards because we have to take up the next item in the List of Business.

15.01 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

THIRTY-THIRD REPORT

MR. DEPUTY-SPEAKER: Now, we take up the Private Members' Business.

Mr. P. Parthasarathy.

SHRI P. PARTHASARATHY (Rajampet): I beg to move:

“That this House do agree with the Thirty-third Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 16th December, 1981.”

MR. DEPUTY-SPEAKER : The question is:

“That this House do agree with the Thirty-third Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 16th December, 1981.”

The motion was adopted.

15.03 hrs.

RESOLUTION RE STEPS TO SET-UP INDUSTRIAL PROJECTS UNDER CENTRAL SECTOR IN WEST BENGAL—(Contd.)

MR. DEPUTY-SPEAKER : The House will take up further consideration of the following Resolution moved by Shri Chitta Basu on 11 September, 1981 :—

“This House recommends that urgent steps be taken to set up certain industrial projects under the Central Sector like petro-chemical complex at Haldia, as proposed by